

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/70(KB)2023
IA(I.B.C)/1397(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	CONSOLIDATED SHIPPING LINE INDIA PRIVATE LIMITED VS SUPREME & COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Sonal Shah, Adv] For the OC

Mr. Aniket Chaudhury, Adv

Mr. R Agarwal, Adv.] For IRP

Mrs. Tripti Agarwal] IRP in person

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/1397(KB)2024:**
 - a) This application has been filed by the IRP to place on record the report certifying constitution of the Committee of Creditors which is placed at pages 32 to 35. This application is supported by an affidavit which is placed at Pages No. 12 to 14. The report certifying constitution of the Committee of Creditors is taken on record and accordingly, this application is **allowed** and **disposed of**.
3. The main Company Petition will be listed on **03.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**